GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA STARRED QUESTION NO.373 TO BE ANSWERED ON 18.07.2019

SCHEMES IN POWER SECTOR

†*373. SHRI KAPIL MORESHWAR PATIL: SHRI KANAKMAL KATARA:

Will the Minister of POWER be pleased to state:

(a) the details of schemes/ programmes introduced/ launched in the power sector in various States, State/UT-wise including Maharashtra and Rajasthan;

(b) the quantum of funds allocated, sanctioned, released and utilized thereunder during the last three years and the current year, State/UT-wise;

(c) the number of households deprived of power facility in the rural and urban areas of the country, category-wise including Scheduled Castes/Scheduled Tribes and others; and

(d) the total number of villages electrified in the country during the last two years and the current year?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.373 TO BE ANSWERED IN THE LOK SABHA ON 18.07.2019 REGARDING SCHEMES IN POWER SECTOR.

(a) & (b) : The following schemes / programmes have been introduced / launched in the Power Sector in various States:

- i. Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY): Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution metering at distribution transformers/feeders/consumers infrastructure, and electrification of villages across the country. Erstwhile rural electrification schemes stand subsumed in it. The DDUGJY Scheme has a total outlay of Rs. 75893.00 crore including a budgetary support of Rs. 63027.00 crore from the Government of India during the entire implementation period Under DDUGJY, projects worth Rs. 42,676.67 crore have been sanctioned. In addition, an amount of Rs.14,270.33 crore has also been sanctioned for creation of additional infrastructure to cater to the requirement of households electrification being executed under Saubhagya. The State-wise details of **DDUGJY** is at Annexure – I.
- ii. The Integrated Power Development Scheme (IPDS): The scheme was approved by the Government of India on 20.11.2014 with the aim to provide quality and reliable power supply in the urban areas with the following components:
 - Strengthening of Sub-transmission and Distribution network in urban areas;
 - Metering of feeders/distribution transformers/consumers in urban areas;
 - IT enablement of distribution sector and strengthening of distribution network, being undertaken under R-APDRP (Restructured Accelerated Power Development and Reforms Programme)

The IPDS Scheme has a total outlay of Rs. 32,612 crore including a budgetary support of Rs. 25,354 crore from the Government of India during the entire implementation period. Projects worth Rs. 32,059 crore have been sanctioned in 546 circles of 32 states/UTs and Rs. 8,648 crore have been disbursed. State-wise details are placed at Annexure - II.

iii. Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya): Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – "Saubhagya" in October, 2017 with an outlay of Rs. 16,320 crore to achieve universal household electrification by providing last mile connectivity and electricity connections to all households in rural and all poor households in urban areas by March, 2019. Projects worth Rs.14017.39 crore have been sanctioned under the scheme.

There is no upfront allocation of funds for any State under DDUGJY and Saubhagya. Funds are released against sanctioned projects in instalments based on the pre defined milestones and fulfilment of stipulated conditions under DDUGJY and Saubhagya. During the last three years and current year, Grant of Rs. 33,820 crore was disbursed under DDUGJY. During the last two years and current year Rs. 4340 crore was disbursed under Saubhagya. The State-wise details of Saubhagya is at Annexure- III.

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iv. Power System Development Fund (PSDF): This is a regulatory fund constituted by Central Electricity Regulatory Commission (CERC) vide CERC notification dated 9th June, 2014 in line with the 'Scheme for operationalization of the PSDF' approved by GOI and communicated by the Ministry of Power vide letter dated 10th January, 2014.

The funds from PSDF are utilized for the categories of projects as given below.

- Creating necessary transmission systems of strategic for relieving congestion in Inter-State Transmission Systems (ISTS) and intra-state system which are incidental to the ISTS.
- Installation of shunt capacitors, series compensators and other reactive energy generators for improvement of voltage profile in the Grid.
- Installation of standard and special protection schemes, pilot and demonstrative projects, projects for setting right the discrepancies identified in the protection audits on regional basis, any communication/measurement/ monitoring scheme including installation of Phasor Measurement Units (PMUs) etc.
- Renovation and Modernization (R&M) of transmission and distribution systems for relieving congestion.
- Any other scheme/project in furtherance of the above objectives, such as, conducting technical studies and capacity building, etc.

A cumulative amount of Rs.15,329.04 crore (as on 31.5.2019) has been transferred from the Regulatory pool Accounts maintained by RLDCs/NLDC to Public Account through Ministry of Power.

So far 140 Schemes have been approved for PSDF funding with a sanctioned Grant of Rs.11,282,.41 crore. The details of State wise, including Maharashtra & Rajasthan, Grant amount sanctioned and released under PSDF is at Annexure- IV.

- v. The following two distribution strengthening schemes in NER States have been launched, for which POWERGRID is the implementation agency:
 - a) North Eastern Region Power System Improvement Project (NERPSIP) for Six (6) States (Assam, Manipur, Meghalaya, Mizoram, Tripura and Nagaland) for strengthening of the Intra-State Transmission and Distribution Systems (33kV and above)' sanctioned on 1st December 2014 at an estimated cost of Rs. 5111.33 crore. The scheme was approved to be funded by the Government of India through the Budget of Ministry of Power and The World Bank on 50:50 basis. Under the scheme, an amount of Rs.2040.31 crore has been released to POWERGRID, out of which Rs.1367.69 crore have been spent as on 31st May 2019.
 - b) Comprehensive Scheme for strengthening of Transmission & Distribution in Arunachal Pradesh and Sikkim was sanctioned on 10th October 2014 at an estimated cost of Rs. 4754.42 crore as per following breakup:
 - i. For Arunachal Pradesh: Rs. 3199.45 crore including consultancy fee of Rs. 373.64 crore.
 - ii. For Sikkim: Rs. 1554.97 crore including consultancy fee of Rs. 171.82 crore.

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The entire cost of the project will be borne by the Government of India through the Plan Scheme of Ministry of Power.

Under the scheme, an amount of Rs.1564.25 crore has been released to POWERGRID, out of which Rs.1211.91 crore have been spent as on 31^{st} May 2019.

vi. Renewable Energy Management Centre: Renewable Energy Management Centre (REMC) is being implemented for Forecasting and Scheduling as well as management of RE Power in various states, such as Karnataka, Tamil Nadu and Andhra Pradesh (Southern Region); Gujarat, Maharashtra and Madhya Pradesh (Western Region); and Rajasthan (Northern Region) at 11 REMC control centres (Western Region-4, Southern Region-4 and Northern Region-3) have been approved under the scheme with sanctioned cost of Rs.409 crore. The region-wise expenditure status under the scheme is as under:

Southern Region – Rs.10.83 crore Western Region – Rs.20.25 crore Northern Region – Rs.4.76 crore

- vii. Energy Conservation Schemes: Under Energy Conservation Schemes, financial assistance provided to the State Governments for Strengthening of State Designated Agencies (SDAs) to promote efficient use of energy and its conservation, and for Contribution to State Energy Conservation Fund (SECF). Details of funds released and utilized under the scheme are at Annexure-V.
- viii. Ujwal Discom Assurance Yojana (UDAY) has been launched by Govt. of India in November, 2015 for financial and operational turnaround of State owned Power Distribution Companies (DISCOMs). So far, 27 States and 05 Union Territories (UTs) including Maharashtra and Rajasthan have signed MoU with Govt. of India under UDAY. UDAY is not a project financing scheme.
 - ix. National Electricity Fund (Interest Subsidy) Scheme: Govt. of India has approved the National Electricity Fund (NEF) Scheme in 2012 to promote capital investment in the distribution sector by providing interest subsidy, link with reform measures, on the Ioan taken by public and private utilities for various capital works under Distribution projects. The scheme shall be applicable in the entire country and all the distribution projects (except R-APDRP and RGGVY) would be covered. Interest Subsidy is released to the eligible DISCOMs on the basis of recommendation of independent evaluator/REC Ltd. (Nodal Agency) and thereafter approval of the Steering Committee headed by Secretary (Power). Interest Subsidy is released to the nodal agency i.e. REC Ltd for releasing the same to concerned DISCOMs. So far, interest subsidy of Rs.208.07 Crores has been released to various DISCOMs under the scheme as per Annexure-VI.

(c): All the States have declared electrification of all households, on Saubhagya Portal as on 31.03.2019, except 18,734 households in LWE affected areas of Chhattisgarh. Now state of Rajasthan has informed on 01July 2019 that there are 145528 un-electrified households in the state.

(d): Hon'ble Prime Minister in his address to the nation on 15th August 2015 announced that the remaining un-electrified villages in the country would be electrified within the next 1000 days. As per information furnished by the States, all the inhabited census villages in the country stood electrified on 28th April, 2018, much before the target date. During the year 2017-18 and 2018-19, total 5,251 un-electrified census villages were electrified across the country.

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State-wise funds disbursed under DDUGJY (including additional infra) during the last three years and current year.						
		years		yean	(F	Rs. in crore)
Sr. No.	Name of the State	2016-17	2017-18	2018-19	2019-20 (up to 31.05.2019)	Total
1	Andhra Pradesh	128	165	175	3	471
2	Arunachal Pradesh	101	81	160		342
3	Assam	598	401	1088	24	2110
4	Bihar	1292	763	2412	117	4584
5	Chhattisgarh	126	552	79	21	777
6	Gujarat	110	143	181		435
7	Haryana		45	22		67
8	Himachal Pradesh			15		15
9	J&K		65	542	21	629
10	Jharkhand	327	862	1362	10	2561
11	Karnataka	145	204	451	50	850
12	Kerala	134	87	57		278
13	Madhya Pradesh	421	600	952	5	1977
14	Maharashtra	257	143	481.67	5.34	887
15	Manipur	36	33	41	0	111
16	Meghalaya	26	58	155	118	355
17	Mizoram	14	42	35		91
18	Nagaland	21	24	55		100
19	Odisha	1079	366	1360	36	2841
20	Punjab		15	42		57
21	Rajasthan	347	782	1246	17	2391
22	Sikkim		18	21		39
23	Tamil Nadu	110	2	244		356
24	Telangana	27	60	61		148
25	Tripura	78	62	112		251
26	Uttar Pradesh	2262	3149	3560	3	8974
27	Uttarakhand	16	33	270		319
28	West Bengal	273	241	1281		1795
29	Goa			3.27		3
30	D&N Haveli			1		1
31	Puducherry	1		0		1
32	Andaman Nicobar		1			1
	Grand Total	7930	8997.40	16464	429	33820

ANNEXURE-II

ANNEXURE REFERRED TO IN PARTS (a) & (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 373 TO BE ANSWERED IN THE LOK SABHA ON 18.07.2019 REGARDING SCHEMES IN POWER SECTOR.

						(in Rs. Cror
	SANCTION	DISBURSE	DISBURSE	DISBURSE	DISBURSE	DISBURSED
State	AMOUNT	AMOUNT	AMOUNT	AMOUNT	AMOUNT	AMOUNT
	CUM.	16-17	17-18	18-19	19-20	CUMULATIVE
Haryana	447	24	13	30	0	66
HP	190	9	2	21	0	33
J&K	521	3	35	0	0	38
Punjab	465	20	29	20	0	69
Rajasthan	1681	130	99	0	0	229
UP	5427	631	635	1008	20	2380
Uttarakhand	725	16	33	87	0	136
Delhi	198	0	0	33	0	33
MP	1803	101	71	123	170	470
Gujarat	1334	175	130	120	0	453
Chhattisgarh	656	0	40	1	0	71
Maharashtra	2580	197	160	81	32	470
Goa	84	0	2	0	0	2
AP	941	67	232	18	0	349
Telangana	769	39	70	223	0	333
Karnataka	1514	69	130	350	37	586
Kerala	736	108	0	0	0	108
Tamil Nadu	1854	29	250	24	0	304
Puducherry	22	0	0	4	0	4
A&N islands	18		1	0	0	1
Bihar	3161	321	20	18	266	640
Jharkhand	790	44	89	160	0	292
West Bengal	3059	112	319	45	545	1086
Odisha	1238	183	0	247	126	555
Assam	742	0	103	0	4	157
Arunachal Pradesh	159	13	0	0	0	13
Nagaland	138	4	7	8	12	31
Manipur	157	21	0	64	0	96
Meghalaya	108	5	0	9	0	15
Mizoram	111	12	0	3	5	20
Sikkim	161	0	1	9	0	10
Tripura	221	0	8	6	14	34
Total	32059	2333	2479	2713	1230	9081

SANCTION-DISBURSEMENT STATUS UNDER IPDS

		t disbursed u ch of the sch		agya scheme sinc 10.2017.	е
					(Rs Crore
SL No.	Name of the State	2017-18	2018-19	2019-20 (upto 31.05.2019)	Total
1.	Arunachal Pradesh	-	139	2	141
2.	Assam	42	403	-	445
3.	Bihar	115	199	-	314
4.	Chhattisgarh	43	219	-	262
5.	Himachal Pradesh	-	1	3	4
6.	J&K	2	51	-	53
7.	Jharkhand	70	83	-	152
8.	Kerala	15	-	-	15
9.	Madhya Pradesh	260	147	-	407
10.	Maharashtra	15	140	7	162
11.	Manipur	6	35	-	41
12.	Meghalaya	-	98	41	139
13.	Mizoram	-	35	-	35
14.	Nagaland	5	34	-	39
15.	Odisha	76	168	-	245
16.	Rajasthan	-	103	17	120
17.	Tripura	-	237	-	237
18.	Uttar Pradesh	864	523	-	1,387
19.	Uttarakhand	13	22	-	36
20.	West Bengal	14	73	20	107
Total		1,541	2,709	91	4,340

(Rs. In Crores)

	State wise -Status of Schemes funded from PSDF				
	otate mi				6/30/2019
SI No	State	Approved Proposals	Accepted Estimated Cost	Grant Sanctioned	Grant Released
1	Andhra Pradesh	5	492.50	329.26	123.39
2	Arunachal Pradesh	2	20.18	20.18	0.00
3	Assam	3	356.15	356.15	146.72
4	Bihar	3	147.02	132.32	61.70
5	Chhattisgarh	3	219.46	139.16	0.00
6	Delhi	1	125.98	113.38	49
7	Gujarat	9	670.36	400.70	30.62
8	Haryana	2	539.78	360.95	28.35
9	Himachal Pradesh	3	98.48	89.14	37.62
10	Jammu & Kashmir	2	286.15	286.15	98.86
11	Jharkhand	2	198.20	160.49	39.04
12	Karnataka	3	340.54	205.06	76.76
13	Kerala	6	726.76	581.80	395.09
14	Madhya Pradesh	8	601.31	375.69	68.62
15	Maharashtra	11	237.96	191.85	21.59
16	Manipur	4	57.26	53.19	31.90
17	Meghalaya	4	107.06	107.06	77.15
18	Mizoram	2	28.81	28.81	23.87
19	Nagaland	2	42.08	42.08	32.90
20	Odisha	6	330.83	277.58	53.556
21	Puducherry	2	17.93	13.19	0.95
22	Punjab	4	133.54	93.74	15.11
23	Rajasthan	6	969.12	570.22	130.09
24	Sikkim	1	20.00	10	0
24	Tamil Nadu	8	694.76	500.9	93.11
25	Telangana	5	359.34	247.73	99.43
26	Tripura	2	31.05	33.37	26.1
27	Uttar Pradesh	4	385.54	325.49	136.13
28	Uttarakhand	2	162.51	143.78	103.62
29	West Bengal	8	482.28	395.06	125.51
30	Central Sector	17	7884.95	4697.93	4321.794
	Total	140	16767.89	11282.41	6448.57

	-	Strengthening of SDAs					
•-		Fund I	Released	Fund Utilized (as on 30.06.2019)			
SI.	Name of State/UT	2019-20					
No.		2016-19	(on July 8,	2016-19	2019-20		
	-		2019)				
		Rs. In Lakh					
1	Andaman & Nicobar Islands	326.06	15.00	290.16	0.00		
2	Andhra Pradesh	253.33	80.00	100.14	0.00		
3	Arunachal Pradesh	285.00	65.00	248.00	0.00		
4	Assam	170.00	67.00	114.37	0.00		
5	Bihar	177.00	15.00	136.20	0.00		
6	Chandigarh	34.00	15.00	4.28	0.00		
7	Chhattisgarh	208.75	55.80	129.07	0.00		
8	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00		
9	Daman & Diu	75.00	5.50	14.00	0.00		
10	Delhi	58.00	40.00	12.70	0.00		
11	Goa	42.00	0.00	0.00	0.00		
12	Gujarat	217.00	60.00	184.15	0.00		
13	Haryana	177.34	55.00	123.88	0.00		
14	Himachal Pradesh	99.00	42.50	7.27	0.00		
15	Jammu & Kashmir	46.50	0.00	0.00	0.00		
16	Jharkhand	119.10	0.00	0.00	0.00		
17	Karnataka	370.00	40.00	213.80	0.00		
18	Kerala	389.10	75.00	364.10	0.00		
19	Lakshadweep	32.00	29.00	19.23	0.00		
20	Madhya Pradesh	179.00	76.50	176.90	0.00		
21	Maharashtra	254.00	50.00	21.00	0.00		
22	Manipur	0.00	0.00	0.00	0.00		
23	Meghalaya	124.00	47.50	83.66	0.00		
24	Mizoram	148.50	53.00	135.62	0.00		
25	Nagaland	197.00	53.00	197.00	0.00		
26	Odisha	117.40	0.00	114.77	0.00		
27	Puducherry	146.10	91.00	26.10	0.00		
28	Punjab	283.00	55.00	283.00	0.00		
29	Rajasthan	95.00	10.00	45.27	0.00		
30	Sikkim	113.00	67.00	100.00	0.00		
31	Tamil Nadu	134.00	10.00	0.00	0.00		
32	Telangana	291.31	81.00	240.51	0.00		
33	Tripura	144.70	35.00	62.58	0.00		
34	Uttar Pradesh	249.86	100.00	157.15	0.00		
35	Uttarakhand	277.50	70.00	182.51	0.00		
36	West Bengal	175.15	84.00	118.56	0.00		

Details of funds released to the SDAs and funds utilized by them are as follows

State	Utility/DISCOMs	Interest Subsidy (Rs. In Lakh)
	CESCOM	732.78859
Karnataka	MESCOM	127.6458
	BESCOM	5269.05
	HESCOM	260.89
	Total	6390.37439
Punjab	PSPCL	97.84
	DHBVNL	388.09
Haryana	UHBVNL	380.68
	Total	768.77
Gujarat	MGVCL	367.86
	MPPoKVVCL	239.77
Madhya Pradesh	MPMKVCL	3.33
	Total	243.1
West Bengal	WBSEDCL	1824.11
	APSPDCL	843.49
Andhra Pradesh	APEPDCL	114.29432
	Total	957.78432
Telangana	TSSPDCL	1544.27498
	TSNPDCL	154.43
	Total	1698.70498
	BEST	420.1
Maharashtra	MSEDCL	4475.95
	Total	4896.05
	AVVNL	623.79649
Rajasthan	JdVVNL	1599.11
-	JVVNL	1010.83424
	Total	3233.74073
Uttarakhand	UPCL	267.08
Chhattisgarh	CSPDCL	62.04
Gra	and -Total	20807.45442

<u>Statement showing the Interest Subsidy released under National Electricity Fund</u> (Interest-Subsidy) Scheme